

the implementation of the 20-Point Programme in this period is 6th among all the States.

Working Group in Forestry set up by Planning Commission

3370. SHRI B. V. DESAI : Will the PRIME MINISTER be pleased to state :

(a) whether a working group on forestry set up by the Planning Commission had recommended an outlay of Rs. 7000 crores for the new thrust to forestry;

(b) the total outlay set for the forestry during Sixth Five Year Plan;

(c) how much of that was spent during the Sixth Five Year Plan period; and

(d) the recommendations made by the working Group of the Planning Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) :

(a) Yes, Sir.

(b) The total outlay set for forestry during the Sixth Five Year Plan was Rs. 692.49 crores.

(c) Upto 1983-84 i.e. 4th year of the Sixth Five Year Plan Rs. 596.13 crores have been spent. Rs. 236.00 crores was the outlay for 1984-85 which is the final year of the Plan.

(d) The Planning Commission has not yet taken a final view.

Transfer of Forest Land for Kolar Irrigation and Water Supply Scheme

3371. SHRI DILEEP SINGH BHURIA : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have transferred the forest land to Madhya Pradesh for its Kolar Irrigation and Water Supply Scheme; and

(b) if not, the difficulties being faced in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) :

(a) No, Sir.

(b) A revised proposal accompanied by clearance of the project by the Central Department of Environment from the environmental angle, was received on 4.12.84, from the State Government of Madhya Pradesh. Clearance under the Forest (Conservation) Act 1980 is under consideration.

Social Forestry Scheme in Phulabani District

3372. SHRI RADHA KANTA DIGAL : Will the PRIME MINISTER be pleased to state :

(a) the year of inception of Social Forestry Scheme in Phulabani district in Orissa;

(b) the purpose of launching that scheme in that District; and

(c) the various works undertaken since the implementation of that scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) to (c) The Centrally sponsored scheme of Social Forestry including Rural Fuel-wood Plantations is not in operation in Phulabani District of Orissa State.

The details of the State social forestry schemes in Phulabani District are being obtained from the State Government of Orissa and will be laid on the Table of the House.

[Translation]

Production of T. V. Sets

3373. SHRI DILEEP SINGH BHURIA : Will the PRIME MINISTER be pleased to state :

(a) the names of States where TV manufacturing factories have been set up with the help of National Small Scale Industries Corporation;

(b) the cost of TV sets being manufactured in these factories; and

(c) whether keeping in view the high market prices of Colour TV Sets, Government will ask the National Small Scale Industries Corporation to encourage the small entrepreneurs for setting up maximum number of TV manufacturing factories ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) No TV manufacturing units have been set up exclusively with the help of National Small Scale Industries Corporation in any of the States.

(b) and (c) Do not arise.

[English]

Prices of Mechanical and Electronic Watches

3374. SHRI N. DENNIS : Will the PRIME MINISTER be pleased to state :

(a) whether difference in prices of mechanical and electronic watches is very high;

(b) whether it is due to cheap and poor quality electronic digital smuggled from Japan and Hong Kong;

(c) if so, the measures Government have taken or propose to take for the production of low cost electronic watches indigenously for mass sale; and

(d) at what prices such low cost electronic watches are proposed to be made available for sale ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE

DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) The difference in prices is primarily due to technological progress made in the field of digital electronic watches.

(c) Government policy for manufacture and sale of low cost digital electronic watches has recently been announced in Parliament on March 21, 1985, as part of "Integrated Policy Measures on Electronics".

(d) It is difficult to indicate the exact prices at which the low cost digital electronic watches would become available. Attempts are being made to reduce the price and the Government hopes to succeed in this effort.

Reorganisation of States

3375. SHRI MOOL CHAND DAGA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to news item captioned 'A fresh look on States reorganisation appearing in Hindustan Times dated 6.2.85;

(b) if so, whether the same has been studied and dealt with in his Ministry and with what results;

(c) whether the scheme of dividing the country into five administrative zones has been studied in the Ministry; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Government have seen the relevant Press Report.

(b) There is no proposal under consideration of the Government at present for reorganisation of any state,